

National Company Law Tribunal

Allahabad Bench

CP NO. 106/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Smt Poonam Gupta v/s Jananamandal Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 397/398 of the Companies act of 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------------|--------------------|-----------------------|------------------|
| 1. | Ashish K. Srivastava | Adv | Petitioner | AKS |
| 2. | Dr. Pawan Jaiswal | PCMA | Respondent | PJ |

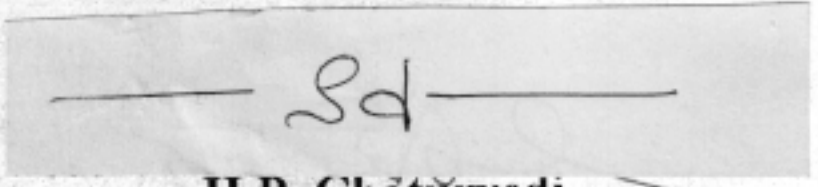
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Sh. Ashish Kumar Srivastava Advocate for the petitioner. Dr. Pawan Jaiswal, PCMA for the respondent. The comments/objections on behalf of the respondent in respect of the report of the Chartered Accountant and Commissioner as well as on the Report of the Regional Director, Ministry of Corporate Affairs through ROC are filed today. A copy of thereof is provided to the petitioner counsel. He proposed to file reply/counter affidavit (comment on the report of the observer and commissioner). Hence, such time is granted.

The matter to be listed on 26th February, 2018.

Date: 08/02/2018

Typed by
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)